

A.VENKATESWARA REDDY  
REGISTRAR GENERAL



ROC.NO.729/SO/2020

HYDERABAD  
Dt. .06.2020

(Off): 2344 6166  
(Fax): 2344 6155

To

The Prl. District & Sessions Judges, Karimnagar, Mahabubnagar, Medak at Sangareddy, Nalgonda, Rangareddy, Warangal and Metropolitan Sessions Judge, Hyderabad.

Sir/Madam,

Sub:- High Court for the State of Telangana – Letter received from the Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana – Request to issue instructions to all Principal District and Sessions Judges regarding commitment of all new admissions (Male & Female) Prisoners to certain Jails - As directed forwarded the same for taking necessary action - Reg.

Ref: - Letter.No.Jud-3/112/2020 - I, dated 15.06.2020 from the Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana.

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Adverting to the above subject and reference cited, I am to inform that Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana, in his letter has submitted that in view of COVID-19, Pandemic, their department is at high risk for the spread of virus from newly admitted prisoners to the inmates already confined in Jails and also to the staff of Prison Department and in order to curtail the spread of COVID-19 (Corona Virus), a contingent plan is proposed after detailed deliberations with the officers of Prison Department, for segregation (Quarantine) of newly admitted prisoners as detailed in the letter. The Government has notified certain District Jails as temporary Special Jails for admitting the new prisoners pertaining to the jurisdiction as mentioned in the reference cited, to prevent the spread of COVID-19 in the Jails of Telangana, and when the matter was placed before the Hon'ble the Chief Justice, His Lordship directed to commit the prisoners to



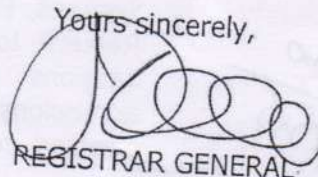
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the institutions mentioned in the letter of the Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana.

Therefore, as directed, I am enclosing herewith a copy of the letter of the Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana and request you to commit the prisoners to the institutions mentioned in the letter and you are also requested to issue necessary instructions to the Judicial Officers under your control to follow the above directions.

Yours sincerely,

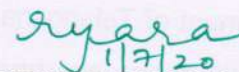
  
REGISTRAR GENERAL  
28.06.2020

PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. 2466 /2020

Dt 01 -07-2020

//Communicated//

  
11/7/20  
PRL.DISTRICT & SESSIONS JUDGE,  
RANGA REDDY DISTRICT  
Prl. District and Sessions Judge,  
Ranga Reddy Dist.

To :

All the Judicial Officers of this unit.

Government of Telangana  
Prisons Department

13752  
From: **Rajiv Trivedi, I.P.S.,**  
Director General of Prisons  
and Correctional Services,  
Jail Bhavan, Malakpet,  
Telangana State,  
**Hyderabad – 500 024**

To: The Registrar (Judicial),  
Hon'ble High Court for the State of Telangana,  
Hyderabad.

High Court for the  
Telangana, Hyderabad.

19 JUN 2020

RECEIVED  
JUDICIAL SECTION

129  
**Letter No. Jud-3/112/2020 -I dated: 15-06-2020.**

Sir,

Sub: Prisons Department – Commitment of all new admissions (Male  
and Female) prisoners to certain Jails – Regarding.

Ref: Minutes of the meeting, dated:18.05.2020.

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It is to inform that in view of COVID-19, Pandemic , there is a high risk for the spread of virus from newly admitted prisoners to the inmates already confined in Jails and also to the staff of Prison Department. In order to curtail the spread of Covid-19 (Corona Virus), a contingent plan is proposed after detailed deliberations with the officers of Prison Department, for segregation (Quarantine) of newly admitted prisoners as designated below.

- i) The District Prison, Sangareddy is designated as Special Prison for receiving the new admissions of all male prisoners belonging to the jurisdiction of Hyderabad, Rangareddy and Medak Districts (old) including prisoners meant for Sub-Jails Pargi and Bhongir
- ii) The inmates now confined in the District Jail, Sangareddy, who will be around 180 to 200, may be shifted to Central Prison, Hyderabad and Central Prison, Cherlapalli at the ratio of 50/50. All women prisoners are shifted to Special Prison for Women, Hyderabad.
- iii) All new admissions (male) pertaining to District Jail, Nalgonda and Sub-Jails of Nalgonda District (old) except Sub-Jail, Bhongir shall be confined in Sub-Jail, Huzurnagar, as the authorized accommodation of Sub-Jail, Huzurnagar is 104 .
- iv) All female prisoners of Nalgonda District (old) except Bhongir shall be confined at District Jail, Nalgonda.
- v) All new admissions of male and female prisoners belonging to Mahabubnagar District (old) shall be confined at District Jail, Mahabubnagar.
- vi) All female new admissions belonging to the old Districts of Hyderabad, Rangareddy and Medak will be confined at Special Prison for Women, Hyderabad.
- vii) All newly admissions of male prisoners pertaining to Warangal District shall be confined in Sub-Jail, Mahabubabad as the authorized accommodation of the said sub-jail is 100. The District Sub-Jails Officer, Warangal will head the Sub-Jail, Mahabubabad and necessary security arrangements and other facilities will be arranged in due course of time.
- viii) All new admissions of female prisoners pertaining to the old districts of Warangal and Karimnagar shall be confined at Central Prison, Warangal.
- ix) The new admissions of female prisoners pertaining to Sub-Jails, Jangaon and Parkal will be sent to Central Prison, Warangal.



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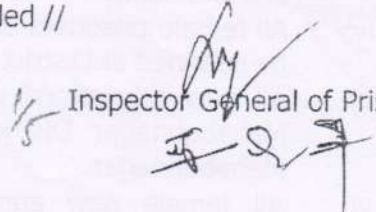
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<b>Sl. No.</b>	<b>Male prisoners belongs to the District</b>	<b>Prisoner to be committed to</b>
1.	Hyderabad, Rangareddy and Medak District (old). Prisoners meant for Sub-Jails Pargi and Bhongir.	District Jail, Sangareddy
2.	Nalgonda District (old) except Bhongir	Sub-Jail, Huzurnagar
3.	Mahabubnagar District (old)	District Jail, Mahabubnagar
4.	Warangal District	Sub-Jail, Mahabubabad.
<b>Sl. No.</b>	<b>Female prisoners belongs to the District</b>	<b>Prisoner to be committed to</b>
1.	Nalgonda District (old) except Bhongir	District Jail, Nalgonda
2.	Mahabubnagar District (old)	District Jail, Mahabubnagar
3.	Hyderabad, Rangareddy and Medak District (old).	Special Prison for Women, Hyderabad
4.	Warangal District (old) and Karimnagar	Central Prison, Warangal
5.	Jangaon and Parkal	Central Prison, Warangal

2. Further, a letter was addressed to the Government vide Lr. No. W2/107/2020, dt: 09-06-2020 to issue a Gazette notification for notifying the District Jail, Sangareddy and Sub-Jail Mahabubabad as temporary Special Jails for admitting the new prisoners pertaining to the jurisdictions mentioned above to prevent the spread of Covid-19 in the Jails of Telangana.

3. In view of the above, the Hon'ble High Court of Judicature for the State of Telangana is requested to kindly issue necessary instructions to the concerned Magistrates and District Session Judges/ other Judicial authorities to Commit the prisoners to the institutions mentioned at Column no. 3 of Para (01), till the end of Covid-19 crisis .

Yours faithfully,  
**Sd/- Rajiv Trivedi**  
 Director General of Prisons  
 and Correctional Services

//True Copy Forwarded //

  
 Inspector General of Prisons